

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:4820  
ANSWERED ON:08.12.2010  
COAL REGULATORY AUTHORITY  
Semmalai Shri S.

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government proposes to set up Coal Regulatory Authority on the lines of Telecom Regulatory Authority of India (TRAI);
- (b) if so, the details thereof;
- (c) the functions, powers and composition of the Authority; and
- (d) the time by which the Authority is likely to be set up?

**Answer**

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE (IC) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (d): Yes, Sir. The Government proposes to establish a Coal Regulatory Authority in the country to regulate and conserve resources in the coal sector, protect the interests of consumers and producers of coal and for matters connected therewith or incidental thereto. The Ministry has prepared the draft Bill and has sought the views/comments of the concerned Ministries/Departments. Once the consultation process is complete, compiled and finalized, the Bill would be introduced in the Parliament. It may not be possible to indicate the exact time frame for the same.